

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO:- 382

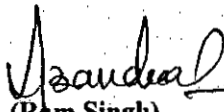
DATED:- 7/8/2015

Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts under object head "T.E" for the current year 2015-16, as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
4. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
5. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

Major Head 2014 Adm. of Justice.
Sub Head 0488-Distt & Sessions Judge.
Minor Head 105-Civil & Sessions Court
Group Head 0099General.

By Order

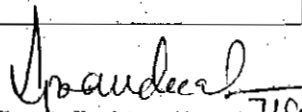

(Ram Singh) 718
Deputy Registrar (Acctts)

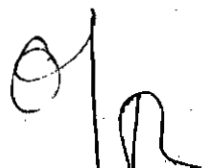
No: 8945-9040/Ac

Dated: 7/8/2015

Copy to the:-

1-16	Pr.D&S Judge, Jammu/Udhampur/Samba/Rajouri/Budgam/Anantnag/Leh/Kulgam/Baramulla/Bandipora/Kathua/Poonch/Kargil/Kishtwar/Kupwara/Reasi
17-24	Addl. D&S Judge, Udhampur/Doda/Rajouri/Kathua/ Sopore/Pulwama/Anantnag/Handwara.
25-27	1 st Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
28	2 nd Addl. District & Sessions Judge, Srinagar
29	4 th Addl. District & Sessions Judge, Srinagar
30	Addl. Distt. Judge (Bank Cases) Jammu
31	Addl. Distt. Judge (Matrimonial Cases) Jammu
32	Spl. Judge Anticorruption Srinagar
33	Addl. Sessions Judge Anticorruption Jammu
34	Special Judge, Anti-corruption (CBI Cases) Srinagar.
35-43	C.J.M. Jammu/Reasi/Srinagar/Sopore/Kulgam/Budgam/Kargil/Ramban/Doda/Udhampur..
44-49	Sub Judge, Bijbehara/Bhaderwah/Katra/Nowshera/Kupwara/Ramnagar..
50	Judge Small Causes Court, Srinagar
51-52	City Judge Jammu/Srinagar
53-54	Municipal Magistrate Jammu/Srinagar
55	P&T (Elect) Magistrate, Srinagar.
56	P&T Magistrate, Jammu
57	Electricity Magistrate Jammu
58	Excise Magistrate Jammu.
59	Railway Magistrate, Jammu.
60.	Judge Small Causes Court Srinagar.
61	Sub Judge (Electricity) Magistrate Pattan
62-68	Sub Judge/ Spl. Mobile Magistrate Bhaderwah/Pulwama/Rajouri/Jammu/Poonch/Leh/Anantnag (Under 13 th Finance Commission)
69	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
70	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
71-96	Treasury Officer, Udhampur/Samba/Rajouri/Budgam/Anantnag/Leh/Kulgam/Baramulla/Bandipora/Kathua/Poonch/Kargil/Kishtwar/Kupwara/Reasi/Doda/Handwara/Pulwama/Sopore/Ramban/Bijbehara/Bhaderwah/Katra/Nowshera/Ramnagar/Pattan/
97	Order file


Deputy Registrar (Acctts) 718



Annexure "A"

Rs. In lacs.

S.No	Name of the Court	T.E
1.	Pr. D&S Judge, Jammu.	0.80
2.	Pr. D&S Judge, Udhampur	0.80
3.	Pr. D&S Judge, Samba	0.80
4.	Pr. D&S Judge, Rajouri.	0.75
5.	Pr. D&S Judge, Budgam.	0.75
6.	Pr. D&S Judge, Anantnag	1.00
7.	Pr. D&S Judge, Leh.	0.90
8.	Pr. D&S Judge, Kulgam	0.95
9.	Pr. D&S Judge, Baramulla	0.75
10.	Pr. D&S Judge, Bandipora.	0.65
11.	Pr. D&S Judge, Kathua	0.80
12.	Pr. D&S Judge, Poonch	0.70
13.	Pr. D&S Judge, Kargil	0.80
14.	Pr. D&S Judge, Kishtwar.	0.70
15.	Pr. D&S Judge, Kupwara.	0.65
16.	Pr. D&S Judge, Reasi.	0.20
17.	Addl. D&S Judge, Doda.	0.65
18.	Addl. D&S Judge, Handwara	0.80
19.	Addl. D&S Judge, Rajouri	0.85
20.	Addl. D&S Judge, Udhampur	0.65
21.	Addl. D&S Judge, Kathua	0.60
22.	Addl. D&S Judge, Pulwama.	0.65
23.	Addl. D&S Judge, Anantnag	0.65
24.	Addl. D&S Judge, Sopore	0.65
25.	Addl. Distt. Judge (Matrimonial (Cases) Jammu.	0.70
26.	Addl. Distt. Judge (Bank Cases) Jammu	0.90
27.	Addl. Sessions Judge, (Anti-corruption) Jammu	0.85
28.	Ist. Addl. D&S Judge, Jammu.	0.70
29.	Ist. Addl. D&S Judge, Baramulla.	0.65
30.	Spl. Judge Anti-corruption (CBI Cases), Sgr.	0.70
31.	Ist. Addl. D&S Judge, Srinagar.	0.65
32.	2 nd Addl. D&S Judge, Srinagar.	0.70
33.	4 th Addl. D&S Judge, Srinagar.	0.65
34.	Spl. Judge (Anti-corruption) Srinagar.	0.25
35.	C.J.M. Jammu	0.60
36.	C.J.M. Reasi.	0.60
37.	C.J.M. Srinagar.	0.55
38.	C.J.M. Sopore	0.55
39.	C.J.M. Kulgam.	0.60
40.	C.J.M. Budgam.	0.55
41.	C.J.M. Kargil	0.60
42.	C.J.M. Ramban.	0.55
43.	C.J.M. Doda.	0.65
44.	Sub Judge, Bijbehara	0.53
45.	Sub Judge, Bhaderwah.	0.47
46.	Sub Judge, Katra.	0.45
47.	Sub Judge, Nowshera.	0.45
48.	Sub Judge, Kupwara.	0.45
49.	Sub Judge, Ramnagar.	0.45
50.	P&T (Electricity) Magistrate, Srinagar.	0.56
51.	Electricity Magistrate, Jammu.	0.48
52.	Judge, Small Causes Court Srinagar.	0.50
53.	Municipal Magistrate, Jammu.	0.47
54.	Municipal Magistrate, Srinagar	0.50
55.	Excise Magistrate, Jammu.	0.50
56.	City Judge, Srinagar.	0.45
57.	Sub Judge, (Electricity) Mag. Pattan	0.45
58.	Railway Magistrate, Jammu.	0.60

Annexure A

S.No	Name of the Court	T.E.
59	C.J.M. Udhampur	0.15
60	P&T Magistrate, Jammu.	0.55
61	City Judge, Jammu.	0.52
62.	Sub Judge/Spl.Mobile Magistrate Bhardwah (Under 13 th Finance Commission)	0.52
63	Sub Judge/Spl.Mobile Magistrate Pulwama (Under 13 th Finance Commission)	0.55
64	Sub Judge/Spl.Mobile Magistrate. Rajouri (Under 13 th Finance Commission)	0.55
65	Sub Judge/Spl.Mobile Magistrate. Jammu (Under 13 th Finance Commission)	0.55
66	Sub Judge/Spl.Mobile Magistrate. Poonch (Under 13 th Finance Commission)	0.60
67	Sub Judge/Spl.Mobile Magistrate. Leh (Under 13 th Finance Commission)	0.45
68	Sub Judge/Spl.Mobile Magistrate. Anantnag. (Under 13 th Finance Commission)	0.48

Upended